

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 16/37/14  
CA. NO.

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2017**

**NAME OF THE COMPANY: M/s. Mega Corporation Ltd.**

**SECTION OF THE COMPANIES ACT: 621A**

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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**Present:** None present

**ORDER**

Notice had already been served on the applicants on 15.05.2016, 26.12.2016 & 08.02.2017, but none appeared on their behalf.

The RoC is directed to take appropriate and necessary actions as deemed fit and proper.

Petition is dismissed in default.

  
**(Ina Malhotra)**  
**Member Judicial**